

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB) No.507/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th October 2017, 10.30 A.M

Name of the Company		SREI Infrastructure Finance Limited -Versus- Confident Solar Pvt.Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

NEHA SOMANI,
Practising Company Secretary

SREI Infrastructure
Finance Ltd. /
Financial Creditor

ORDER

Somanii
a/10/2017

Ld. Pr. CS for the petitioner is present.

Registry is directed to issue notice on the corporate debtor and hand over a copy of the notice to the Counsel of the financial creditor so that she can serve the notice on the corporate debtor. Petitioner is further directed to file affidavit of service within 7 days from today.

List the matter on 27/10/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)